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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

HON. SMT. LAKSHMI SWAMINATHAN, MEMBER (J)  
HON. SHRI R.K. AHOOJA, MEMBER (A)

R.A. NO.178/96 IN  
IN O.A. NO.2114/1993

NEW DELHI, THIS 31ST DAY OF JANUARY, 1997.

SMT. NIRMAL ANAND  
W/o Shri Vash Dev Anand  
R/o House No.WZ-8C/13  
New Mahabir Nagar  
P.O. Tilak Nagar  
NEW DELHI-18

...APPLICANT

(By Advocate Shri K.B.S. Rajan  
with Shri R.K. Shukla)

VERSUS

1. Secretary to the Govt. of India  
Ministry of Foreign Trade  
Udyog Bhawan  
NEW DELHI.

2. Director General Foreign Trade  
Ministry of Foreign Trade  
Udyog Bhawan  
NEW DELHI

3. Joint Director General  
Foreign Trade  
Central Licensing Area  
6-7 Asaf Ali Road  
NEW DELHI.

..RESPONDENTS

(By Advocate - None)

ORDER (ORAL)

SMT. LAKSHMI SWAMINATHAN, MEMBER (J)

After hearing the learned counsel for some time,

*✓* he seeks permission to withdraw this Review Application

contd. .. 2/-

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as the same is not maintainable, and to pursue the remedy by way of M.A. in accordance with law.

2. Permission to withdraw the R.A. is granted. It is open to the applicant to take any other action as advised, in accordance with rules and law.

3. R.A. is accordingly ~~disposed of~~ <sup>dismissed 18/</sup> as withdrawn. No costs.

*R.K. Ahuja*  
(R.K. AHOOJA)  
M/A

*Lakshmi Swaminathan*  
(LAKSHMI SWAMINATHAN)  
M/J

/avi/

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